

NOTICE

It is hereby brought to the notice of the Advocates, litigants and parties appearing in person that on **22nd September, 2020:**

I

The **Hon'ble Shri Justice Dama Seshadri Naidu** will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** are allowed before the **Hon'ble Shri Justice M. S. Sonak** at 02:30 p.m.

By Order

**High Court of Bombay at Goa,
Panaji**

Date: 21.09.2020

**(Kiran A. Bagi)
Registrar (Judicial)**